# Central Administrative Tribunal Principal Bench

## OA No.1172/2018 MA No.2651/2018

New Delhi, this the 14th day of March, 2019

## Hon'ble Sh. Justice L. Narasimha Reddy, Chairman Hon'ble Sh. Mohd. Jamshed, Member (A)

Dr. Uttam Chandra Verma, Group 'A', Aged 61 years, S/o Shri Mool Chandra Verma, R/o Type-VI/7, MAMC Campus, New Delhi-110002.

...Applicant

(By Advocate: Shri Ashish Nischal)

#### **Versus**

- Union of India,
   Through its Secretary,
   Ministry of Health and Family Welfare,
   Nirman Bhawan,
   New Delhi-110108.
- 2. Maulana Azad Medical College, Through its Dean, Government of NCT of Delhi, Bahadur Shah Zafar Marg, New Delhi-110002.
- Ms. Poonam Bhadoria,
   Aged 61 years,
   W/o Dr. Dharam Pal Bhadoria,
   4 LF, Todarmal Square,
   Todarmal Lane, Barakhamba Road,
   New Delhi.

...Respondents

(By Advocate : Shri Rajeev Kumar Shri L.R. Khatana )

### ORDER (ORAL)

# Justice L. Narasimha Reddy, Chairman:-

The learned counsel for applicant seeks permission of the Tribunal to withdraw the OA. Permission is accorded. Accordingly, the OA is dismissed as withdrawn.

There shall be no order as to costs.

Pending MAs, if any, also stand disposed of.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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